

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : **27nd August, 2020**

No. **90A** : Sri Rajiv Ranjan Sahay, Additional District and Sessions Judge, Samastipur is transferred and posted as Additional District and Sessions Judge of Rosera.

By order of the High Court,

Sd/- N.K.Pandey

Registrar General

Memos No. 33316 - 33334 Dated, Patna, the **27nd August, 2020.**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / District and Sessions Judge, Samastipur / Sri Rajiv Ranjan Sahay, Additional District and Sessions Judge, Samastipur / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

By order of the High Court,



Registrar General